

Chairman of the Hindustan Steel Ltd. regarding some operational changes proposed in the working of the steel plants;

(b) if so, who will bear the burden of the changes proposed to increase profitability through reduction of over-capitalisation, writing off of part of the Capital block, lowering the loan proportion and reducing the depreciation rates;

(c) how these changes compare with the costing structure of steel plants in other countries like United Kingdom; and

(d) if the price is increased by 5 per cent what per cent will it be above the world price in respect of the main categories ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) Government is not aware of any statement concerning operational changes in the working of the steel plants having been made by the Chairman of Hindustan Steel Ltd.

(b) to (d). Do not arise.

#### Mangalore Railway Station

1159, SHRI LOBO PRABHU : Will the Minister of RAILWAYS be pleased to state :

(a) when the Engineer-in-Charge of Works visited Mangalore Railway Station and whether he recorded any inspection note on the malodorous condition of the premises;

(b) whether the Railway authorities have received complaints from the RMS and GRP that it is impossible to sit in their office because of the smell from rotting fish, water and of the dust from the untarred road which runs alongside and is heavily used by traffic;

(c) the estimates for providing for the sanitary disposal of fish water, blacktopping the road, providing water tanks and shifting the drain from the Railway Station to the railway line;

(d) in view of the shortage of accommodation for the R. M. S. reasons for neglecting the request for covering the verandah with weld mesh so that postal bags may be kept with safety; and

(e) when was the Railway Station white-washed and painted and reasons why it is in its present discoloured condition ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

#### 12. hrs

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

#### REPORTED APPREHENSION OF PRO-PAKISTANI ELEMENTS IN KASHMIR

SHRI S. K. TAPURIAH (Pali) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

“Reported apprehension of Pro-Pakistan elements in Srinagar and other parts of Kashmir for planning to set fire to holy shrines in Srinagar and to create an upheaval.”

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Mr. Speaker, Sir, according to information received from the State Government, while speaking to the press at Srinagar on 21st February the Chief Minister mentioned, among other things, some of the results of the investigation of information relating to subversive activities in the State. These activities included the organisation of under-ground cells for the purposes of espionage, training of agents, procurement of arms and plans for creating disturbances.

It will be recalled that in July 1968, the police foiled an attempt to raid the Islamia College in Srinagar evidently with the object of taking away NCC weapons. Several arrests were made. Interrogation of the arrested persons revealed certain other ramifications in the organisation

which led to further arrests and detentions. The interrogation also helped in working out the two-year old case in which a BSF sentry at a bridge in Srinagar had been stabbed to death and his rifle taken away. Four out of the five alleged offenders in this case have been apprehended.

Recoveries made so far from apprehended persons include two rifles including the rifle of the murdered BSF sentry and explosive material with POF markings. The plan of these subversive groups is reported to have included espionage, organising of unrest among the people, acts of terrorism and also arson and sacrilege of religious shrines and holy places.

Members will appreciate that it will not be in the public interest to disclose full details of the investigations made so far. I may assure them, however, that both the State police and our security forces are fully vigilant and competent to deal with attempts of espionage, sabotage or subversion.

**SHRI S. K. TAPURIAH :** While we may try to be helpful with the Minister in appreciating that they cannot give fuller details, I do not think we can take it seriously that the police force and the border security force have been doing a good job. We hear Mr. Sadiq and others speaking about saboteur rings and how they have been smashing them. If it happens at such frequency and they manage to smash saboteur rings every two or three months, how is it the Government with all its people, the army, the police, the border security force, the home-guards, the additional police, etc., come to know of it at the stage when they reach Srinagar after trekking about 100 miles from the border. If we are so efficient as the hon. Minister claims, possibly the situation could have been apprehended earlier and not like the case which he mentioned, Islamia College or the Gandhi Memorial College case which the Minister did not mention where the saboteurs dressed themselves in the NCC uniform and tried to

attack so that they could get the rifles and so on. In this connection, may I know from the hon. Minister with the limitations that he has to give the details as to the rings that have been claimed to have been smashed upto now what has happened to them, how many persons have been tried and whether they have been jailed, whether it is a fact that a large number of them have managed to escape and have not been put behind the bars; about the ammunition dump that the Government has seized and the rifles that they have been able to seize, what were the markings found on them, what were the years of manufacture; and lastly, what steps are they going to take now so that the situation can be apprehended and the persons are caught in the border areas and not after they reach Srinagar.

**SHRI Y. B. CHAVAN :** The hon. Member might realise that the frequency which these things have been unearthed shows that the Police organisation is very active and very vigilant about these things...

**SHRI S. K. TAPURIAH :** The saboteurs are more active than the police.

**SHRI Y. B. CHAVAN :** The police cannot guarantee that the others are not active. The police can certainly prevent the further activities of those who are found to be involved in these activities.

The hon. Member said that I mentioned about some of the rifles, etc., found. They were found to have POK markings. So far as markings are concerned, I did make a mention in my statement...

**AN HON. MEMBER :** What is POK ?

**SHRI Y. B. CHAVAN :** Pakistan-Occupied Kashmir.

**SARI S. K. TAPURIAH :** About the year ?

**SHRI Y. B. CHAVAN :** Marking of the year is not there.

**SHRI S. K. TAPURIAH :** In grenades usually the year is given. Have you

checked the grenades and the other things that you found besides rifles? You have only mentioned about rifles.

**SHRI Y. B. CHAVAN:** I have mentioned about those weapons on which we have found markings. Sometimes some weapons have no markings at all. That is the difficulty.

The hon. Member mentioned about the people who were arrested. I know that a large number are under detention against whom the investigations are still pending. He mentioned that a large number of them escaped. That is not true. I know that one person against whom the death sentence was passed has escaped.

**SHRI BAL RAJ MADHOK** (South Delhi): Four others also....(Interruptions)

**SHRI Y.B. CHAVAN:** Not one; two.

**श्री रघुबीर सिंह शास्त्री ( वागपत ) :** गृह मंत्री जी ने बताया है कि जो शस्त्र पकड़े गए हैं उनके ऊपर पी० ओ० के० के निशान हैं। मैं जानना चाहता हूँ कि क्या सरकार की जानकारी में यह बात है कि क्या पाकिस्तान द्वारा अधिकृत कश्मीर में भी कोई ऐसा कारखाना है जहाँ शस्त्र बनते हैं ताकि यह साबित हो सके कि वे शस्त्र वहीं के बने हुए हैं और पाकिस्तान के बने हुए नहीं हैं।

कश्मीर के चीफ़ मिनिस्टर ने अपनी प्रेस कान्फ़ेंस में यह भी कहा है कि हमने जो कागजात पकड़े हैं उनमें साबित होता है कि काश्मीर की बहुत बड़ी हस्तियाँ उसमें सम्मिलित हैं, इस षडयंत्र में सम्मिलित हैं। उन्होंने वैटरन शब्द का प्रयोग किया है। इसका जो भी अर्थ आपको लगाना हो आप लगा सकते हैं। मैं जानना चाहता हूँ कि कौन-कौन से ऐसे वैटरन्ज हैं सार्वजनिक क्षेत्र के जोकि इस षडयंत्र में सम्मिलित पाए गए हैं ?

चीफ़ मिनिस्टर साहब ने अपनी उसी प्रेस कान्फ़ेंस में यह भी कहा है कि हमारे पास

ऐसे सबूत हैं जिनसे साबित होता है कि ये सारी जो एक्टिविटीज हैं वे डायरेक्टली पाकिस्तान कंट्रोल्ड हैं और पाकिस्तान के कंट्रोल में इस तरह की एक्टिविटीज चल रही हैं। यदि ऐसी बात है तो यह बड़े गम्भीर चिन्ता का विषय है।

गृह मंत्री जी ने यह भी कहा है कि जो साजिश पकड़ी गई है उसमें पूजा स्थलों को जलाने की भी एक साजिश थी। मैं पूछना चाहता हूँ कि वे पूजा स्थल किस वर्ग से सम्बन्ध रखते हैं और किस तरह की यह साजिश थी? क्या दोनों वर्गों में आपस में अमनोप पैदा करने की और राष्ट्रीय एकता और राष्ट्रीय नीति को नुकसान पहुंचाने की यह साजिश तो नहीं थी ?

**SHRI Y. B. CHAVAN:** As I said, in the process of interrogation, the Police certainly found what were their plans and intentions.

Therefore, I did make a mention that one of their intentions was to create some sort of feeling of unrest among the people by resorting to acts of sacrilege etc. These were their intentions and what they really aimed at. As far as the persons are concerned, the investigation is still on and I would not be able to disclose any further information.

**श्री रघुबीर सिंह शास्त्री :** अध्यक्ष महोदय, मेरे किसी भी प्रश्न का उत्तर नहीं दिया गया है। मैंने पूछा है कि (1) क्या सरकार को यह जानकारी है कि पाक-आकुपाईड काश्मीर में शस्त्रों का कोई कारखाना है या नहीं; (2) इस मामले में पाकिस्तान के डायरेक्ट कंट्रोल की बात ठीक है या नहीं; (3) वे कौन से पूजा-स्थल हैं, जिनको जलाने की साजिश पकड़ी गई है और (4) चीफ़ मिनिस्टर ने जिन "वैटरन्ज" की बात कही है, वे कौन हैं। इनमें से किसी भी बात का जवाब नहीं दिया गया है।

**श्री यशवन्तराव चव्हाण :** मैंने कहा है कि नामों के बारे में मैं कुछ नहीं कह सकता हूँ और इनवेस्टीगेशन के बारे में और ज्यादा डीटेल्स देना मेरे लिए मुश्किल है। पाकिस्तान में शस्त्रों के कारखाने तो हैं ही। उसके बारे में पूछने की क्या बात है ?

**SHRI BAL RAJ MADHOK :** What about the Pakistan-occupied areas like Muzaffarabad etc. ? Is there no factory there ? So far as I know, there is no such factory there.

**SHRI Y. B. CHAVAN :** The main point that the hon. Member wanted to know was whether these people were Pakistan-controlled...

**AN HON. MEMBER :** Were they Pakistanis or Indians ?

**SHRI RAGHUVIR SINGH SHASTRI :** Were they under the direct control of Pakistan ?

**SHRI Y. B. CHAVAN :** These are two things. These are not infiltrators coming from Pakistan. These are elements in Srinagar itself, in the Kashmir Valley itself. They are trying to make use of them. As these plans are Pakistan-oriented plans, one could be certain that there is a very close link between them and the Pakistani espionage activities.

**SHRI BAL RAJ MADHOK :** One of those veterans is now touring India as a VIP.

**SHRI CHINTAMANI PANIGRAHI :** (Bhubaneshwar) : Though the investigations that have been carried on may not be made public here, may I know whether they have given any indication to Government that since 1965 the Pakistani saboteurs' net spy ring has widened to a wider organised sector of population in Kashmir ? May I also know whether it has come to the notice of the hon. Minister that the Chief Minister of Kashmir has said that he is definitely in the know of the fact that infiltrators and saboteurs have been trained by Chinese in the border ? May I also know whether

in view of the recent disturbing trend in West Pakistan which goes a little towards the Chinese side as evidenced by the statements of some of their leaders, Government are trying to take note of this new development and take serious steps on the borders ?

**SHRI Y. B. CHAVAN :** I think I had practically mentioned all the points mentioned by the hon. member, except the last one. Naturally, we are taking serious note of everything that is happening around India. This is all that I can say about it. It is true that since 1965 onwards many times these spy rings had to be broken. There appears to be some sort of plan to infiltrate amongst the students and Government employees.

**SHRI D. N. PATODIA (Jalore) :** Whatever has happened, as admitted by the Home Minister is nothing new. It started in 1965 when for the first time on a mass scale 12,000 infiltrators reached Srinagar undetected. Thereafter, we are continuously hearing about this. But the most strange phenomenon is that most of the persons either in the spy ring or Pakistani elements are detected and arrested in and around Srinagar, but not near the borders. We have our military, we have our Army and we have our Home Guards. I would like to know from the Home Minister what particular steps are being taken by the military and the home guards and the Army. They seem to be unable to do anything to stop them on the border.

Secondly, as the Home Minister has stated, one detenu did escape from the Srinagar jail, who had been sentenced to death.....

**SHRI Y. B. CHAVAN :** I said two afterwards.

**SHRI D. N. PATODIA :** According to my information three people escaped, who had been sentenced to death. But the strange phenomenon is that according to my information all the three people escaped in a Government vehicle. May I know whether the Home Minister is aware of this and if not, whether he will make a proper inquiry into this ?

Thirdly, in view of the recent utterances by Mr. Bhutto and various other Pakistani elements and in view of the failure of the State Machinery to control the situation over the last five years, may I know whether Government are satisfied that some section of the Administration is not involved in these activities ?

**SHRI Y. B. CHAVAN :** The first question that the hon. Member has asked is how it is that the people are arrested only in Srinagar.....

**SHRI D. N. PATODIA :** In and around Srinagar.

**SHRI Y. B. CHAVAN :** That is because most of them belong to Srinagar.

**SHRI D. N. PATODIA :** They are not coming from the other side ?

**SHRI Y. B. CHAVAN :** They have been coming from across the border, but I am confining myself to the statement made by the Chief Minister. Most of them belong to the Valley itself. I am meeting only that point.

**SHRI D. N. PATODIA :** I am talking of the infiltrators that have crossed since 1965.

**SHRI Y. B. CHAVAN :** If he is talking of the infiltrators who had crossed since 1965, I think there should be another occasion to discuss that. I am now confining my facts only to the statement of the Chief Minister made recently. As far as the people who had escaped are concerned, my information is that two had escaped, and my further information is that they did not escape in Government vehicles.

**SHRI D. N. PATODIA :** What about the third point ? Are Government satisfied that some sections of the State Administration are not involved in these pro-Pakistani activities ?

**SHRI Y. B. CHAVAN :** I am satisfied that there is no responsible person in the State Administration involved in this. But at the same time, as I have said, one of the aims of the espionage Parties in

Pakistan is infiltration among the Government employees. I did say that.

12. 16 hours

### RE. QUESTION OF PRIVILEGE

**MR SPEAKER :** Regarding Shri Madhu Limaye's privilege motion, the hon. Minister has wanted two or three days' time, and I have given him time.

**श्री मधु लिमये (मुंजर) :** अध्यक्ष महोदय, आप मुझे थोड़ा सुन लीजिए । मैं आपकी इच्छा का कभी अनादर नहीं करता ।

**MR SPEAKER :** I do not mind if he wants to explain it. But would it not mean taking the time of the House twice ? He can have that opportunity two days later.

**श्री मधु लिमये :** मैं प्रस्ताव पर नहीं बोल रहा हूँ । आप एक दो मिनट मेरी वार्ड सुन लीजिए ।

मैंने इस प्रस्ताव का नोटिस आज या कल नहीं, पिछले सत्र में दिया था । अध्यक्ष महोदय, आपने मुझे कहा कि आप सरकार से स्पष्टीकरण मांग रहे हैं । मेरा खयाल है कि उसके बाद दो तीन महीने बीत गये । फिर आपने कहा कि मैं शुक्रवार को यह मामला उठाऊँ । शुक्रवार से पहले मुझे बताया गया कि चूँकि नये मिनिस्टर माहब आये हैं, इसलिए वह और समय मांग रहे हैं । मैंने कहा कि अगर वह मंगलवार को इस मामले को लेना चाहते हैं, तो मुझे एतराज नहीं है । आज मंगलवार आ गया है । अब मंत्री महोदय कह रहे हैं कि इस मामले को और मुलतबी रखा जाये । मेरी समझ में नहीं आता कि इसमें इनको तकलीफ क्या है । आखिर मेरा यह प्रस्ताव किसी मंत्री के खिलाफ नहीं है । मैं यह प्रस्ताव सारे सदन की ओर से उठा रहा हूँ, क्योंकि सरकार के दो बड़े अफसरों ने इस सदन और राज्य सभा की सबसे बड़ी और मान्यता-प्राप्त कमेटी, पब्लिक एकाउन्ट्स कमेटी, के सामने झूठी शहादत और गवाही दी ।